

**Companies found guilty of accounting lapses**

2569. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are contemplating to take action against companies whose accounting policies are contrary to the recommendations made by the Institute of Chartered Accountants of India;

(b) whether it is a fact that in many cases the accounts of companies do not present a 'true and fair' picture, as enjoined by the provisions of the Companies Act; and

(c) if so, action taken in such cases ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) The recommendations of the Institute of Chartered Accountants of India regarding accounting policies have no legal force. Action is considered by the Department of Company Affairs in cases where specific contravention of the provision of the Companies Act is brought to the notice of the Department through complaint, inspection etc.

(b) and (c). During the period 1.4.85 to 31.3.86, 9 prosecutions under Section 211 of the Act have been filed against the companies for not disclosing "true and fair" view of their affairs in the Balance Sheets.

**Production of Khadi**

2570. SHRI SYED SHAHABUDDIN : Will the Minister of INDUSTRY be pleased to state :

(a) the quantity of Khadi produced in the country during 1985-86, State-wise;

(b) the estimated number of weavers engaged in the production of khadi;

(c) the estimated size of the population dependent for its livelihood on khadi production; and

(d) brief particulars of Centrally sponsored schemes for promoting the production of Khadi and ensuring a reasonable return to the producer ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Statewise figures of production of Khadi in the country available for the year 1984-85 are given in Statement-I below.

(b) 1.36 lakh weavers were engaged in the production of Khadi during 1984-85.

(c) Khadi provided employment to 13.05 lakh persons (full time 4.24 lakh persons and part time 8.81 lakh persons) during 1984-85.

(d) Particulars of centrally sponsored schemes for promoting the production of Khadi are given in Statement-II below.

**Statement-I**

*Statewise production of Khadi during 1984-85*

Quantity : Million S q.mt.

| S. No.           | States and Union Territories | Quantity |
|------------------|------------------------------|----------|
| 1                | 2                            | 3        |
| <b>I. States</b> |                              |          |
| 1.               | Andhra Pradesh               | 5.94     |
| 2.               | Assam                        | 0.38     |
| 3.               | Bihar                        | 6.86     |
| 4.               | Gujarat                      | 7.95     |
| 5.               | Haryana                      | 1.62     |
| 6.               | Himachal Pradesh             | 0.20     |
| 7.               | Jammu & Kashmir              | 0.46     |
| 8.               | Karnataka                    | 6.28     |
| 9.               | Kerala                       | 3.01     |
| 10.              | Madhya Pradesh               | 1.73     |
| 11.              | Maharashtra                  | 1.95     |
| 12.              | Manipur                      | 0.01     |
| 13.              | Meghalaya                    | *        |
| 14.              | Nagaland                     | 0.02     |

| 1                     | 2             | 3      |
|-----------------------|---------------|--------|
| 15.                   | Orissa        | 0.27   |
| 16.                   | Punjab        | 4.57   |
| 17.                   | Rajasthan     | 6.93   |
| 18.                   | Sikkim        | 0.02   |
| 19.                   | Tamil Nadu    | 19.10  |
| 20.                   | Tripura       | 0.10   |
| 21.                   | Uttar Pradesh | 33.14  |
| 22.                   | West Bengal   | 3.24   |
| Total I               |               | 103.78 |
| II. Union Territories |               |        |
|                       | Delhi         | 0.18   |
|                       | Pondicherry   | 0.02   |
| Total II              |               | 0.20   |
| Total I+II            |               | 103.98 |

#### Statement-II

(d) Particulars of centrally sponsored schemes for promoting the production of Khadi.

Khadi means any cloth woven on hand-looms in India from cotton silk or woollen yarn handspun in India or from a mixture of any two or all of such yarns. Khadi programme is a central schemes for which central government provides financial assistance in the form of loans and grants. The KVIC extends as per the approved pattern financial assistance as well as technical assistance to the certified institutions cooperatives through state KVIBs as well as directly. Loans are provided by KVIC for Khadi on zero per cent interest. If institutions avail bank finance interest at 4 per cent is borne by them and balance subsidised by KVIC under interest subsidy scheme. Central Government through KVIC provided in 1985-86 fifteen per cent sales rebate on retail sale of khadi throughout the year on some varieties of khadi and additional ten per cent on all varieties of khadi during special rebate period of 90 days. KVIC has taken steps to increase the productivity of

artisans and thereby earnings by introduction of improved technology in the form of new model charkhas for spinners and improved looms for weavers and also improved preprocessing. KVIC has a system of cost chart for Khadi in which shares of various factors of production are indicated and revised from time to time through which the interests of producers of khadi are safeguarded.

Labour problem in I. D. P. L.

2571. SHRI C. K. KUPPUSAMY : Will the Minister of INDUSTRY be pleased to state :

(a) whether labour problem is still continuing in Indian Drugs and Pharmaceuticals Limited;

(b) whether it is affecting production in the plant; and

(c) if so, the steps the Union Government have so far-taken to stop such an unpleasant condition of the industry and—the critical position of the labour force in the said area ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) There is labour unrest at the Gurgaon plant of Indian Drugs and Pharmaceuticals Limited.

(b) Yes, Sir.

(c) The Government is examining the connected issues.

Production of power-energy from garbage

2572. SHRI NARSING SURYA-WANSHI : Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 226 on the 25th February, 1986, regarding scheme for production of power energy from garbage and state :

(a) whether detailed analysis of garbage has been completed by now;